

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).6092/2007

(From the judgement and order dated 14/12/2005 in FA No. 3700/2004 of The
HIGH COURT OF KARNATAKA AT BANGALORE)

BHIMASHA

Petitioner(s)

VERSUS

SPECIAL LAND ACQUISITION OFFICER & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 21/11/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

There is no request for filing counter affidavit.
List the matter before the Hon'ble Court.

(S.G.SHAH)
Registrar